

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-39/2020/ 11 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti P. Shyam, Chief Judicial Magistrate
cum in-charge District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the ^{6th} January, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. CJM/DH/2021/4532/Estt, dtd 27.12.2021

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.12.2021, 30.12.2021 and 31.12.2021 along with station leave permission from the evening of 28.12.2021 till the morning of 03.01.2022**, as prayed for.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-39/2020/ 12 /A, dated , 06-01-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)